

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/550(CHE)/2024
PETITION NUMBER : CP(IB)/256(CHE)/2022
NAME OF THE APPLICANT : Kavitha Surana (RP) (Padmasree)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for State Bank of India. Ld. Counsel Ms. Abhipsa for the Respondent. Ld. Counsel Ms. Pavithra Dayalan is present.

In this case the Counsel for the Respondent stated that she has sent reply to the IRP and is yet to file reply before us. Counsel for the Respondent is directed to file reply within 2 weeks. This is the Final opportunity.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **27.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk